

Item No.19

02.5.2006

MA 2411/2001

MA 2286/2005

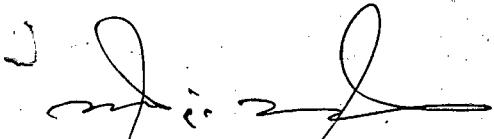
OA 980/2003

Present: Sh. H.P. Chakravorty, proxy for Sh. Sachin Chauhan, counsel for applicant

Mrs. Bimla Devi, proxy for Sh. Satpal Singh, counsel for respondents

MA 2411/2001 & 2286/2005

It is observed that respondents have filed their compliance affidavit along with copy of order dated 07.1.2005 passed by the respondents in compliance of Tribunal's directions contained in order dated 24.5.2004 whereby OA 980/2003 was disposed of. Respondents have disposed of applicant's representation vide the aforesaid orders. As such respondents have executed Tribunal's aforesaid orders. These MAs, therefore, stand disposed of.


(Mukesh Kumar Gupta)
Member (J)


(V.K. Majotra)
Vice-Chairman (A)

/gkk/